

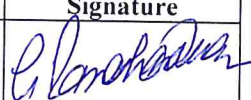

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 122/9/HDB/2018
NAME OF THE COMPANY	SSP Sponge Iron Pvt Ltd
NAME OF THE PETITIONER(S)	Hemang Resources Ltd
NAME OF THE RESPONDENT(S)	SSP Sponge Iron Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. RAMACHANDRAN	PC 2	g.ramgcs@gmail.com 9841037454	
D. Narendar Naik	Adv	9849387366	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh	Advocate	9986622805	

ORDER

Learned PCS Mr.G.Ramachandran and learned counsel Mr.D.Narendar Naik present for Petitioner. Learned counsel Mr.G.Bhupesh present for Respondent.

Heard arguments of learned counsel appearing for Petitioner.

At request of Respondent counsel, list the matter on 02.08.2018 for arguments of Respondent.


MEMBER JUDICIAL